

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 27 of 2014 & IA-286 of 2014,
Appeal No. 28 of 2014 & IA-287 of 2014 and
Appeal No. 32 of 2014 & IA-288 of 2014

Dated : 19th October, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member

Appeal No. 27 of 2014 in IA-286 of 2014

In the matter of :

Indraprastha Power Generation Ltd. ...Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors. ...Respondent(s)

**Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Akshi Seem**

**Counsel for the Respondent(s) : Mr. Vishal Anand &
Mr. Rahul Kinra for R.2 & R.3**

Manu Seshadri for R.1

Appeal No. 28 of 2014 in IA-287 of 2014

In the matter of :

Pragati Power Corporation Ltd. ...Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors. ...Respondent(s)

**Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Akshi Seem**

**Counsel for the Respondent(s) : Mr. Vishal Anand &
Mr. Rahul Kinra for R.2 & R.3**

Manu Seshadri for R.1

Appeal No. 32 of 2014 in IA-288 of 2014

In the matter of :

Delhi Transco Ltd.

...Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Akshi Seem

Counsel for the Respondent(s) : Mr. Vishal Anand &
Mr. Rahul Kinra for R.2 & R.3
Manu Seshadri for R.1

ORDER

We are informed that the Supreme Court has not yet delivered the judgment.

Hence, these matters are adjourned to 06.01.2016.

(T. Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Pr/jps